

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.3495  
ANSWERED ON 10.08.2023**

**CONSERVATION OF ELECTRICITY**

**†3495. SHRI DILESHWAR KAMAIT:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government has conducted any energy audit during the last three years;**
- (b) if so, the details and the outcome thereof, year and State-wise;**
- (c) whether there is any mechanism to ensure energy efficiency practices in agriculture and commercial sectors of the country and if so, the details thereof; and**
- (d) the details of the initiatives/steps taken/proposed to be taken by the Government to conserve electricity in the country?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) & (b) : Bureau of Energy Efficiency, under Ministry of Power, GoI has conducted the Baseline Energy Audit in 492 nos. of industries in the 10 energy intensive sectors namely Iron & Steel, Textile, Petrochemical Manufacturing Units, Pulp & Paper, Railways, Cement, Sugar, DISCOMs and Chlor-Alkali under the PAT Scheme, during the last three years.**

**Total 349 nos. of industries have been notified so far in 10 energy intensive sectors namely Iron & Steel, Textile, Pulp & Paper, Railways, Cement, DISCOMs, Building, Petroleum Refinery, Thermal Power Plant and Chlor-Alkali under the PAT Scheme as the outcomes of baseline energy audit exercise. Specific energy reduction targets have been assigned to these industries to reduce their baseline energy consumption.**

**The state wise list of industries covered under PAT Scheme in respective sectors, during last three years is attached as Annexure.**

**(c) & (d): The Government of India has implemented various schemes that help in reducing the electricity consumption, such as Perform, Achieve and Trade (PAT) Scheme, Standard & Labeling (S&L) Programme, Unnat Jyoti by Affordable LEDs for All (UJALA), Street Lighting National Programme (SLNP), Gram Ujala Programme, Building Energy Efficiency, Agriculture and Municipal Demand Side Management.**

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# ANNEXURE

## ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 3495 ANSWERED IN THE LOK SABHA ON 10.08.2023

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List of Notified DCs (Scheme Outcomes)													
Sl. No.	State	Iron & Steel	Cement	Pulp & Paper	Textile	DISCOM	Petrochemical Manufacturing Unit#	Sugar#	Chlor-Alkali	Railway	Refinery	Thermal PP	Building
1	Tamil Nadu	1	0	0	3	0	0	26	0	2	0	0	6
2	Andhra Pradesh	5	3	0	2	1	0	0	0	0	0	0	1
3	Uttar Pradesh	0	6	6	0	1	0	56	0	2	0	0	5
4	Maharashtra	2	3	0	0	7	6	50	0	0	0	0	7
5	Karnataka	18	4	1	3	2	0	52	0	1	0	1	8
6	Uttar Pradesh	0	6	0	0	1	1	0	0	0	0	0	0
7	Haryana	0	5	0	0	0	1	0	0	0	0	0	3
8	Rajasthan	0	5	0	9	0	1	0	0	0	0	0	2
9	Gujarat	4	1	1	8	8	15	0	1	0	0	0	3
10	West Bengal	17	11	0	0	3	1	0	0	1	0	0	7
11	Uttarakhand	0	1	1	0	0	0	0	0	0	0	0	0
12	Kerala	0	0	0	0	7	1	0	0	0	0	0	4
13	Chhattisgarh	24	0	0	0	2	0	0	0	0	0	0	0
14	Jharkhand	8	2	0	0	1	0	0	0	0	0	0	0
15	Dadar Nagar	0	0	0	11	1	2	0	0	0	0	0	0
16	Daman Diu	0	0	0	0	1	0	0	0	0	0	0	0
17	Delhi	0	0	0	0	2	0	0	0	0	0	0	6
18	Chandigarh	0	0	0	0	1	0	0	0	0	0	0	0
19	Mizoram	0	0	0	0	1	0	0	0	0	0	0	0
20	Manipur	0	0	0	0	1	0	0	0	0	0	0	0
21	Meghalaya	0	2	0	0	1	0	0	0	0	0	0	0
22	Arunachal Pradesh	0	0	0	0	1	0	0	0	0	0	0	0
23	Jammu	0	0	0	0	1	0	0	0	0	0	0	0
24	Ladakh	0	0	0	0	1	0	0	0	0	0	0	0
25	Kashmir	0	0	0	0	1	0	0	0	0	0	0	0
26	Pondicherry	0	0	0	0	1	0	0	0	0	0	0	0
27	Telangana	0	1	0	3	1	0	0	0	0	0	0	6
28	A&N Island	0	0	0	0	1	0	0	0	0	0	0	0
29	Lakshadweep	0	0	0	0	1	0	0	0	0	0	0	0
30	Tripura	0	0	0	0	1	0	0	0	0	0	0	0
31	Sikkim	0	0	0	0	1	0	0	0	0	0	0	0
32	Nagaland	0	0	0	0	1	0	0	0	0	0	0	0
33	Punjab	0	1	0	0	0	0	0	0	2	0	0	0
34	Bihar	0	3	0	0	0	0	0	0	2	0	0	0
35	Odisha	28	4	0	0	0	0	0	0	0	1	0	0
36	Himachal Pradesh	0	2	0	0	0	0	0	0	0	0	0	0
37	Madhya Pradesh	0	2	0	0	0	0	0	0	0	0	0	0
38	Assam	0	2	0	0	0	0	0	0	0	1	0	0
39	Goa	0	0	0	0	0	0	0	0	0	0	0	6
	Total	107	64	9	39	52	0	0	1	10	2	1	64

# Yet to be notified.

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